

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 18.03.2019 (MONDAY)**

**Court of Chairperson (Court Room No.- II)**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 789 of 2018	Canbank Factors Ltd. Vs. Dharmendra Kumar, Interim R.P.	A.N. Tiwari	Rohit Rathi-(IRP)

**For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 258 of 2019	Vyomit Shares Stock & Investment Pvt Ltd.	Sunil Fernandes	
<b>3.</b>	Comp. App. (AT) (Ins) No. 259 of 2019	Sukhbeer Singh Vs. Dinesh Chandra Agarwal RP, Maple Realcon Pvt Ltd & Ors.	Mrinal Harsh Vardhan	
<b>4.</b>	Comp. App. (AT) No.67 of 2019	Neelam Dhawan & Anr. Vs. The Registrar of Companies, Banglore, Karnataka & Anr.	Shankh Sengupta	
<b>5.</b>	Comp. App. (AT) No.68 of 2019	Som Prakash Satsangi Vs. The Registrar of Companies, Banglore, Karnataka & Anr.	Shankh Sengupta	
<b>6.</b>	Comp. App. (AT) No.69 of 2019	Dinesh Dhabhai Vs. Dadhikar Hotels Pvt Ltd & Ors	Sanjay Maheshwari	
<b>7.</b>	Comp. App. (AT) No.70 of 2019	Brij Bihari Kaushik Vs. Dadhikar Hotels Pvt Ltd & Ors.	Rohit Bansal	
<b>8.</b>	Comp. App. (AT) No.71 of 2019	Sanjay Kumar Bhedi Vs. Dadhikar Hotels Pvt Ltd & Ors.	Kapil Gupta	
<b>9.</b>	Comp. App. (AT) No.72 of 2019	Kuldeep Singh Vs. Saini Gold Retreaders Pvt Ltd & Ors.	Atul Kumar	
<b>10.</b>	Comp. App. (AT) No.73 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructures Ltd & Ors.	Tanya Nagi	
<b>11.</b>	Comp. App. (AT) No.74 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructures Ltd & Ors.	Tanya Nagi	

**For Admission (After Notice)**

<b>12.</b>	Comp. App. (AT) (Ins) No. 532 of 2018	Manjeet Cotton Pvt. Ltd. Vs. Maruti Cotex Ltd.	Rohit Rathi	
<b>13.</b>	Comp. App. (AT) (Ins) No. 653 of 2018	R.S. Cottmark (India) Pvt. Ltd. Vs. Rajvir Industries Ltd.	Rishabh Gupta	

		<b>With</b>		
14.	Comp. App. (AT) (Ins) No. 654 of 2018	Krishna Bio Tech Vs. Rajvir Industries Ltd.	Rishabh Gupta	
15.	Comp. App. (AT) (Ins) No. 600 of 2018	Tirumala Balaji Alloys Pvt Ltd Vs Sumit Binani <b>With</b>	Arjun Asthana	Nakul Mohta-R1
16.	Comp. App. (AT) (Ins) No. 601 of 2018	Excello Fin Lea Ltd. Vs. Sumit Binani & Anr.	Pooja M. Saigal	Nakul Mohta-R1 Arjun Asthana-R2
17.	Comp. App (AT) (Ins) No. 628 of 2018	Shekhar Resorts Ltd. Vs. Oriental Bank of Commerce &Anr.	K.G. Verma	Tushar Tyagi A-RP
18.	Comp. App. (AT) (Ins) No. 639 of 2018	Paschimanchal Vidyut Vitran Nigam Ltd. Vs. Raman Ispat Pvt. Ltd. & Ors.	Pradeep Mishra	Syed Sarfaraz Karim Arvind Kumar Gupta (R- Liquidator)
19.	Comp. App. (AT) (Ins) No. 688 of 2018	Gir Logistics Pvt Ltd Vs C.A Kannan Tiruvengadam	Surekeh Kant Baxy	Basudeb Biswas
20.	Comp. App. (AT) (Ins) No. 703 of 2018	Ahluwalia Contracts (India) Ltd. Vs. Raheja Developers Ltd.	Shashank Garg	Garima Sharma
21.	Comp. App. (AT) (Ins) No. 752 of 2018	Guneet Pal Singh Majitha Vs. Dharmendra Kumar	Rakesh Bajaj	Rohit Rathi
22.	Comp. App. (AT) (Ins) No. 753 of 2018	Trade Affairs Vs. Borkar Colorpacks Pvt. Ltd.	Anandh K.	
23.	Comp. App. (AT) (Ins) No. 773 of 2018	Mecamidi HPP India Pvt. Ltd. Vs. Rishi Ganga Power Corporation Ltd.	Ankur Goel	Pulkit Goyal (RP), Abhay Pratap Singh (R3), Rajesh Kr Gautam (R4)
24.	Comp. App. (AT) (Ins) No. 798 of 2018	Santosh Shinde Vs. Fairmacs Shipping and Transport Services Pvt. Ltd. &Anr. <b>with</b>	Sameer Abhyankar	Shashwat Patnaik- R1
25.	Comp. App. (AT) (Ins) No. 46 of 2019	Santosh Shinde Vs. Fairmacs Shipping and Transport Services.	Sameer Abhyankar	
26.	Comp. App. (AT) (Ins) No. 42 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. TATA Capital Financial Services Ltd. & Anr.	Arjun Krishnan	Amit gupta (R1)
27.	Comp. App. (AT) (Ins) No. 139 of 2019	Punjab National Bank Vs. Carnation Auto India Pvt Ltd & Anr.	Sartaj Singh	

28.	Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.	K.Dushyantha Kumar	
29.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	Arpit Agarwal	
30.	Competition Appeal (AT) No. 01 of 2019	Ranjit Singh Gujral Vs. Competition Commission of India & Ors.	Rohit Arora	Saurabh Mishra-CCI Raj Shekhar Rao-R2 Rajiv Shukla-R3

02: 00 PM

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansilal Bhat, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 549 of 2018	Babulal Vardharji Gurjar Vs Veer Gurjar Aluminium Industries Pvt Ltd. & Anr.	Rohit Rathi	

**For Admission (After Notice)**

2.	Comp. App. (AT) (Ins) No. 242 of 2019 <b>(With defects)</b>	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. <b>With</b>	Anushree Kapadia	
3.	Comp. App. (AT) (Ins) No. 243 of 2019 <b>(With defects)</b>	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. <b>With</b>	Anushree Kapadia	
4.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors.	Nakul Mohta	

**For Hearing (Part Heard)**

5.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal &Ors. <b>with</b>	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
6.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar

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**By Order**  
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**Registrar**